

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No.1370/2017

New Delhi, this the 31th day of July, 2018

Hon'ble Ms. Praveen Mahajan, Member (A)

Smt. Nisha
Aged 40 years
W/o Late Shri Vinod Kumar
T-235A, 26-B Baljeet Nagar
West Patel Nagar
New Delhi – 110 008.

... Applicant

(By Advocate:Ms. Anjali Nehra for Shri Rama Kant Kashyap)

VERSUS

1. GNCTD
Services Department
Branch-2, Delhi Secretariat
5th Level, A Wing, I P Estate
New Delhi – 110 002.

2. Director
Lok Nayak Jai Prakash Hospital
Jawahar Lal Nehru Marg
New Delhi – 110 002. ...Respondents

(By Advocate:Dr. Ch. Shamsuddin Khan for R-1
Mohd. Faisal for R-2)

O R D E R (Oral)

Learned proxy counsel for respondents, Shri Rohit Bhagat placed before us a copy of letter dated 19.07.2018 vide which the applicant has been recommended for appointment on compassionate grounds against the vacant posts of Nursing Orderly by the duly constituted screening committee vide its minutes dated 20.09.2017. The said recommendation of the Screening Committee has also been accepted/approved by the Chief Secretary. In addition to this, approval for relaxation in upper age limit has also been granted by the competent authority. It is clearly stipulated in the letter that candidates will be appointed on compassionate grounds in

Bhagwan Mahavir Hospital, Govt. of NCT of Delhi, Pitampura, Delhi against a vacant post of Nursing Orderly, under direct recruitment quota, after following the DoPT guidelines/rules in this regard.

2. In view of this, nothing more survives in the OA since relief sought for by the applicant in the OA has already been granted by the respondents. The OA is, accordingly, disposed of.

**(Praveen Mahajan)
Member (A)**

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